

**Annexure-4**

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| <b>Name of Corporate Debtor: MM CARGO CONTAINER LINE PRIVATE LIMITED</b> |  |  |  | <b>Date of Commencement of Liquidation: 06.02.2018</b> |  |  |  | <b>List of Stakeholders as on: 26.06.2018</b> |  |  |  |
|  |  |  |  |  |  |  |  |   |  |  |  |

**List of operational creditors (Employees)**

| Sl. No. | Name of authorised representative, if any | Name of employee | Identification No. | Details of claim received |                                | Details of claim admitted |  |                 |  | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|---------|---|------------------|--------------------|---------------------------|--------------------------------|---------------------------|--|-----------------|--|----------------------------|--|--------------------------|------------------------------------|-----------------|
|         |   |                  |                    | Date of receipt of claim  | Amount claimed [Amount in Rs.] | Amount of claim admitted  | Amount of claim for the period of twelve months preceding the liquidation commencement | Nature of claim | % share in total amount of claims admitted |                            |  |                          |                                    |                 |

NIL

|  |  |  |  |  |  |  |  |  |  |  |  |  |  |  |
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